NATIONAL COMPANY LAW TRIBUNAL **DIVISIONAL BENCH CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 07/04/2017 AT 02.30 PM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER - JUDICIAL SHRI CH. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/112/2016

NAME OF THE PETITIONER(S)

: K. M. Veluthas & another

NAME OF THE RESPONDENT(S)

: M/s Lawrence Wood Industries Limited & another

UNDER SECTION

: 397/398, 247 & 402

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. P. Jesus Moris Rari G. JAGADEESWARI 2. R. RAJESH

ORDER

Counsel for petitioners present. Counsel for R2 present. Counsel for petitioners submitted his arguments. For arguments of R2, time is enlarged. Put up on 5.6.2017 at 10.30 P.M.

(K. ANANTHA PADMANABHA SWAMY)

(MEMBER (JUDICIAL)

(CH. MOHD. SHARIEF TARIO) (MEMBER (JUDICIAL)